

<b>CITY CIVIL COURT MUMBAI</b>				
<b>IN THE COURT OF HHJ SHRI. A.H. LADDHAD</b>				
<b>COURT 7 ADDL SESSIONS JUDGE</b>				
<b>CIVIL CAUSE LIST DATED 05.10.2020</b>				
<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>NAME OF PARTIES</b>	<b>NAME OF ADVOCATE</b>	<b>PURPOSE</b>
1	Suit 3487/11	KASHIBAI K BHANDARI AND 3 ORS Vs MANJULA P BHANDARI AND 7 ORS	ATUL S TUNGARE AND MANDAR S SOMAN	Supreme/High Court Expedited
2	Suit 282/17 NM 1987/17 NM 1988/17	Jinender Kumar Jain Vs Sardar Sarovar Narmada Nigam Limited	Ms.Jennider Michael	Supreme/High Court Expedited
3	Suit 1767/16	M/s. Uleca Textiles Vs M/s. Om Sai Vastra Bhandar	Satish J. Agarwal	Arguments
4	Suit 7597/04	KRISHNA SITARAM KALAP Vs DNYANESH KAMLAKANT SAMANT AND 3 ORS	L H PATIL M S DAHIBAWKAR AND CO 3	Hearing
5	Suit 9663/89	DONALD FRANCIS COELHO Vs ABDUL AZIZ MAHARBAKSH AND ORS	G K TRIPATHI AND RAHUL KARNIK U OBJ RAJIV NARULA	Hearing
6	Suit 2645/16 NM 4535/16 NM 472/17 NM 1640/19 NM 3467/19	Mr. Hansraj Narandas Bhatia Vs 1.Mrs. Rajuben Raghavji Bhatia 2.Mrs. Nishaben Yogesh Bhatia 3.Mr. Dharendra Narrottamdas Bhatia	Mahesh Menon and Co.	NM for hearing
7	Suit 60/17 NM 4488/18	Mr. P V Mahesh Kumar Vs Mr. P V Raghavan	Mr. Gopal C.M. Jetly	NM for hearing
8	Suit 2914/10 CS 1999/19	HEMLEKHA ATUL MEHTA Vs VANITA J MEHTA AND 5 ORS	Nainesh N. Amin MOH AN V KARANDE 1 TO 5	CS Reply
9	Suit 3188/13 CS 1025/19 NM 4369/18	JITENDRASINGH L JADEJA AND ORS Vs BAI TULSABAI DEVJI CHARITABLE TRUST AND ORS	SNEHA PATIL	CS Reply

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. A.H. LADDHAD**  
**COURT 7 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 06.10.2020**

SR. NO.	SUIT NO.	NAME OF PARTIES	NAME OF ADVOCATE	PURPOSE
1	Suit 2300/13	SAROJ SATYADEV SHARMA AND ANR Vs M-S.PARADIGM PROPERTIES	A.S.YADAV	Hearing
2	Suit 2089/15 NM 3647/15	1. Smt. Champabai Kalluram Singh 2.Mr.Vidya Shankar Kalluram Singh Vs 1. Jay Bhavani CHS ltd 2. Ms Yashraj Corporation	Shamim and company	NM for hearing
3	Suit 602/16 NM 1307/16	1.Mr. Narayanbhai Ganeshbhai Patel 2.Mr. Mangalbhai Ganeshbhai Patel Vs 1.Sadhana Kailashnath Tiwari 2.Pimpleshwar Mahadev S.R.A. Co. Op. Hsg. Society Ltd.	Mr. Dhanjay C. Pathak	NM for hearing
4	Suit 1481/16 NM 298/17 NM 2222/18 NM 2619/18 CS 986/18	Mr. Niranjn Uttamchand Sachdev Vs 1.Murlidhar Uttamchand Sachdev 2.Sundar alias Sunil Uttamchand Sachdev	R.R. Sharma	NM for hearing
5	Suit 54/17 NM 167/17	1.Smt. Aruna Jagannath Agarwal 2.Malvika Mukesh Agarwal Vs 1.Samta Builders Pvt. Ltd. 2.AAP Realtors Limited 3.Nathoolji Charity Trust	Sanket M. Mungale	NM for hearing
6	Suit 88/17 NM 1868/17 CS 2261/19	Vithabai wd/o. Dagadu Pahelkar Vs 1.Mr. Ramesh Dagadu Pahelkar 2.The Secretary /Chairman 3.Lokhandwala Infrastructure Pvt. Ltd.	Sushil Kumar M. Sharma	NM for hearing
7	Suit 362/18 NM 696/18	Jairaj Sadashivrao Bhonsle Vs Navnit Prabhakar Gadkari	Sudatta J Patil	NM for hearing

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<b>IN THE COURT OF HHJ SHRI. A.H. LADDHAD</b>				
<b>COURT 7 ADDL SESSIONS JUDGE</b>				
<b>CIVIL CAUSE LIST DATED 07.10.2020</b>				
<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>NAME OF PARTIES</b>	<b>NAME OF ADVOCATE</b>	<b>PURPOSE</b>
1	Suit 4165/09	VIRENDRA C DOSHI AND ANR Vs JAYESH C DOSHI AND ANR	SHARATH PAI M S N N VAISHNAWA AND CO 1	S.CT. H.CT. Time Bound
2	Suit 222/88	MRIDULLA JYOTI RAO Vs T V JOSHI AND ORS	M P NARAYANSWAMY R R NAGDA	S.CT. H.CT. Time Bound
3	Suit 8253/96	Jagdish Umeshchandra Joshi Vs Dr.Narendra Umeshchandra Josh	Girish B. Kedia	S.CT. H.CT. Time Bound
4	Suit 2643/19 NM 4152/19	Ravindra Laxman Malpekar Vs Mr. Sharad Laxman Malpekar	M. K. Ghagigaonkar	NM for hearing
5	Suit 3087/11 CS 1341/18 NM 2729/17 NM 684/20	PARVATI H DESHPANDE Vs ASHOK P MISHRA AND 2 ORS	E A SASI K R TIWARI AND CO 1 AND 2	CS hearing
6	Suit 3201/08 CS 1898/18 NM 2383/15	SATISH YESHWANT KULKARNI Vs LAXMICHAND KHIYASHI GANGAR AND OR	N D JAYWANT	CS hearing
7	Suit 2502/14 CS 1525/16 NM 3668/14	VASANT BHOJA SHETTY Vs VIJAY SHETTY	SHAMIM AND COMPANY	CS hearing
8	Suit 4948/12 CS 2148/18	SHRI GANESH R KADAM Vs DR. CHANDRAKANT R KADAM AND ORS	H.R. PAWAR	CS reply

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF HHJ SHRI. A.H. LADDHAD**  
**COURT 7 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 08.10.2020**

<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>NAME OF PARTIES</b>	<b>NAME OF ADVOCATE</b>	<b>PURPOSE</b>
1	Suit 2634/03 NM 1247/19 Misc appln. 36/13	SMT.SUSHILABEN MATHURADAS THAKKAR ORS. THAKKAR Vs SHRI SURESH G.BOBLE ORS.	R.G.DESAI V M V.G.DSOUZA	NM for hearing
2	Suit 3040/11 NM 4713/15	PRADEEP G RATHI Vs NANDLAL L PESHWANI AND 4 ORS	MOHANTY AND ASSOCIATES DIWAKAR DWIVEDI 2	NM for hearing
3	Suit 8184/95 NM 2793/18 NM 2963/17	MRS USHA BHARAT SHETTY Vs SADANAND ANNAPPA SHETTY	A S KARWANDE HEMANT S SETHI	NM for hearing
4	Suit 9815/87 NM 618/17 CS 94/20 CS 93/20	UMA CHAMANLAL ANAND Vs KEWALRAM MULCHAND ANAND AND ORS	BHARAT JOSHI NARAYANAN AND NARAYANAN 16 AND 17	NM for hearing
5	Suit 212/87 NM 4811/19	MADANLAL MEHRA AND ORS Vs OM PRAKASH SHARMA AND ORS	HSA Advocate MANSUKHLAL HIRALAL AND CO 1 AND 3	NM for hearing
6	Stamp 3809/20 NM 1372/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3809/2020 Vs Franco Indian Pharmaceuticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
7	Stamp 3808/20 NM 1373/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3808/2020 Vs Franco Indian Pharmaceuticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
8	Stamp 3807/20 NM 1374/20	Abdul Kadir Yakoob Patrawala and 10 Ors. - Suit St. No. 3807/2020 Vs Franco Indian Pharmaceuticeu Indian pvt. Ltd. and Anr.	Prajot H. Jaggi	Hearing
9	Suit 10/15 CS 2101/19 NM 83/15	1.Sukhdev Raghunath Gharge 2.Smt. Harubai Bapu Gharge Vs 1.Pratapsinh Shoorji Vallabhdas 2.Jyotsna Wo. Vikramsinh Shoorji Vallabhdas and ors	R.D.Misra	CS reply

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<b>IN THE COURT OF HHJ SHRI. A.H. LADDHAD</b>				
<b>COURT 7 ADDL SESSIONS JUDGE</b>				
<b>CIVIL CAUSE LIST DATED 09.10.2020</b>				
<b>SR. NO.</b>	<b>SUIT NO.</b>	<b>NAME OF PARTIES</b>	<b>NAME OF ADVOCATE</b>	<b>PURPOSE</b>
1	Suit 4839/10 NM 562/20	SUNDER N KRIPLANI Vs VEENU R HIRANANDANI AND ANR	CHARANJEET CHANDERPAL DENZIL D MELLO 1 AND 2	Supreme/High Court expedited
2	Stamp 3802/20 NM 1266/20	Pandurang Sambhaji Parab (Suit S. S. Redekar St. No. 3802/2020) Vs Priya Pandurang Parab and 3 ors.	-	NM for hearing
3	Suit 976/12 NM 1146/17	NARENDRA K. RANE Vs PANDURANG ANANT RANE	MS. SANGITA S. BHOLE KAMBLE FOR DEFT.	NM for hearing
4	Suit 1936/15 NM 1068/16	Belpu Vadiraja Rao Vs 1.Shripati Raghavendra Rao 2.Shridhar Raghavendra Rao	N D Jaywant	NM for hearing
5	Suit 2873/16 NM 41/17	Bharathan Kunju Prop. of Pan Clothing Factory Vs M/s. Mehta and Co.	Manoj Bhatt P.M.Bansali	NM for hearing
6	Suit 3826/13 CS 1630/19	VAKEEL AHMED ATTARWALLA Vs ISHRAT JAHAN AND ORS	K. ANDREWS	CS Hearing
7	Suit 3090/14 CS 335/20	1.Mrs.Kamaljit Kaur Chhabra, Alias Kamaljit Kaur Masuta 2.Mrs.Baljit Kaur Verma, Alias Baljit Kaur Vs 1.Mr.Satnam Singh Saini, Alias Satnam Singh Masuta 2.Akash Singh Saini 3.The Secretary	N. G. KAREKAR M. C. DIXIT FOR DEF. NO. 1 AND 2, ARVIND GIRIRAJ FOR DEF NO. 3	CS reply